

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3611  
ANSWERED ON:03.09.2012  
SC STATUS TO CONVERTED MUSLIMS AND CHRISTIANS  
Adityanath Shri Yogi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any requests from the State Governments to extend Scheduled Caste status to the converted Christians and Muslims of Hindu origin;
- (b) if so, the details thereof and the reasons submitted by the States for the said inclusion in the Scheduled Caste status; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) & (b) There have been demands/requests from various quarters, including some of the State Governments to grant status of Scheduled Caste to those converts to Christianity and Islam, who may have originally belonged to castes which are currently specified as Scheduled Castes.

(c) A number of Writ Petitions have been filed in the Supreme Court, pleading for Scheduled Caste status for converts to Christianity and Islam, who may originally have belonged to castes, which are currently specified as Scheduled Castes. The matter is presently sub-judice.